

- 199 in Gazette of India dated the 2nd May, 1970.
- (ii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1970, published in Notification No. S. R. O. 201 in Gazette of India dated the 2nd May, 1970.
- (iii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amendment) Regulations 1970, published in Notification No.S.R.O.209 in Gazette of India dated the 9th May,1970.
- (iv) The Naval Ceremonial, Conditions of Service and Miscellaneous (Forth Amendment) Regulations, 1970 published in Notification No. S.R.O. 229 in Gazette of India dated the 16th May, 1970.
- (v) The Navy Leave Regulations, 1970, published in Notification No. S. R. O. 285 in Gazette of India dated the 27th June, 1970.
- (vi) The Naval Ceremonial, Conditions of Service and Miscellaneous (Sixth Amendment) Regulations, 1970, published in Notification No. S. R. O. 329 in Gazette of India dated the 18th July, 1970.
- (vii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Seventh Amendment) Regulations 1970, published in Notification No. S. R. O. 330 in Gazette of Indian dated the 25th July, 1970. [*Placed in Library. S.e. No. LT—3692/70*]
- (i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1969, published in Notification No. S. R. O. 309 in Gazette of India dated the 1st November, 1969.
- (ii) The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1970, published in Notification No. S. R. O. 1E in Gazette of India dated the 21st February, 1970,
- (iii) The Navy (Discipline and Miscellaneous Provisions) Frst Amendment Regulations, 1970 Published in Notification No. S.R.O. 126 in Gazette of India dated the 28th February, 1970. [*Placed in Library See. No. L.T.—3339/70*]

ANNUAL REPORT OF THE PERMANENT
INDUS COMMISSION

सिचाई तथा विद्युत मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय, मैं स्थायी सिन्धु आयोग के 31 मार्च, 1970 को समाप्त हुए वर्ष के वार्षिक प्रतिवेदन की एक प्रति सभा-पटल पर रखता हूँ। [पंचालय में रख दिया गया। देखिए संख्या LT—3693/70]

ANNUAL REPORT ETC. OF THE BHARAT
EARTH MOVERS LTD.

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : I beg to lay on the Table a copy of the Annual Report (Hindi and English verions) of the Bharat Earth Movers Limited, Bangalore, the year 1968-69 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon, under

I beg to relay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :—